48

- 14. The Appropriation (No. 2) Bill, 1955.
- 15. The Finance Bill, 1955.
 - 16. The Constitution (Fourth "Amendment) Bill, 1955.
- 7. The Medicinal and Toilet Preparations (Excise Duties) Bill, 1955.
- 18. The Indian Railways (Amend-~ ment) Bill, 1955.
- 19. The Insurance (Amendment) Bill, 1955.
- 20. The Commanders-in-Chief (Change in Designation) Bill,
- 21. The Hyderabad Export Duties (Validation) Bill, 1955.
- 22. The Sea Customs (Amendment) Bill, 1955.
- 23. The Untouchability (Offences) Bill, 1955.
- 24. The State Bank of India Bill,
- 25. The Reserve Bank of India (Amendment) Bill, 1955.
- 26. The Hindu Marriag€ Bill, 1955.

ORDINANCES PASSED UNDER ARTICLE 123 (2) (a) OF THE CONSTITUTION

THE MINISTER IN THE MINISTRY OF LAW (SHRI H. V. PATASKAR): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of each of the following Ordinances under sub-clause (a) of clause (2) of article 123 of the Constitution: —

- (i) The Abducted Persons (Recovery and Restoration) Continuance Ordinance, 1955 (No. 2 of 1955). [Placed in Library. See No. S-193/55.]
- (ii) The Industrial Disputes (Appellate Tribunal) Amendment Ordinance, 1955 (No. 3 of 1955). [Placed in Library. See No. S-194/55.]

(iii) The State Bank of India (Amendment) Ordinance, 1955 (No. 4 of 1955). [Placed in Library. See No. S-195/55.]

REPORT ON THE FIRST GENERAL ELEC-TIONS IN INDIA, 1951-52, VOLUME II (STATISTICAL)

THE MINISTER IN THE MINISTRY OF LAW (SHRI H. V. PATASKAR): Sir, I beg to lay on the Table a copy of the Report on the First General Elections in India, 1951-52, Volume II (Statistical). [Placed in Library. See No. S-205/55.]

FINAL ORDERS Nos. 24 to 29 MADE BY THE DELIMITATION COMMISSION, INDIA

THE MINISTER IN THE MINISTRY OF LAW (SHRI H. V. PATASKAR): Sir. I neg to lay on the Table a copy of each of the following Orders made by the Delimitation Commission under section 8 of the Delimitation Commission Act, 1952:-

- (i) Final Order No. 24, dated the 25th April 1955, in respect of the State of West Bengal. [Placed in Library. See No. S-217/55.]
- (ii) Final Order No. 25, dated the 26th April 1955, in respect of the State of Hyderabad. [Placed in Library. See No. S-218/55.]
- (iii) Final Order No. 26, dated the 27th April 1955, in respect of the State of Bihar. [Placed in Library. See No. S-219/ 55.]
- (iv) Final Order No. 27, dated the 23rd May 1955, in respect of the State of Bombay. [Placed in Library. See No. S-220/55.1
- (v) Final Order No. 29, dated the 26th May 1955, in respect of the State of Rajasthan. [Placed in Library. See No. S-222/55.]